

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2515
TO BE ANSWERED ON 09.03.2018

Forest Management Certification Standard

2515. SHRI TEJ PRATAP SINGH YADAV:
SHRI B.SRIRAMULU:
SHRIMATI ANJU BALA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has recently launched India's country specific and internationally benchmarked Forest Management Certification Standard and if so, the details thereof;
- (b) whether the Ministry of Environment, Forest and Climate Change (MoEF&CC) in partnership with Network for Certification and Conservation of Forests (NCCF) is simultaneously developing the certification standards for the Trees outside Forests (ToF) and Non-Wood Forest Products (NWFPs) and if so, the details thereof;
- (c) whether the MoEF&CC has also launched the National Certification Scheme for Sustainable Forest Management and if so, the details thereof; and
- (d) the details of initiatives taken by the Government in the field of environment reforms/standardization during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) No, Madam. Government of India has not launched any country specific and internationally benchmarked Forest Management Certification Standard, neither it has made any partnership with any organization for developing the certification standards for the Trees Outside Forests (ToF) and Non-Wood Forest Products (NWFPs).
- (c) Ministry of Environment, Forest and Climate Change (MoEF&CC) has not launched any National Certification Scheme for Sustainable Forest Management.
- (d) The details of initiatives taken by the Government in the field of environment reforms/standardization during the last five years are as follows:-
 - (i) Institutionalising online environmental clearance and CRZ clearance.
 - (ii) Revision of classification of industries in Red, Orange, Green and White categories making the criteria transparent and objective.

- (iii) Revision of Comprehensive Environmental Pollution Index (CEPI) bringing objectivity and transparency.
- (iv) Online monitoring of industrial pollution.
- (v) Online monitoring of water quality in river Ganga and Yamuna.
- (vi) Online monitoring of air pollution in key cities.
- (vii) Streamlining of environmental clearance with respect to industrial sheds, education sector, linear projects.
- (viii) Standardization of terms of reference for Environmental Clearance/TOR.
- (ix) Digitisation of high tide line, low tide line, hazard line, sedimentation cell, etc for improving coastal management.
- (x) Revision of rules related to (a) solid waste management (b) hazardous waste management (c) plastic waste management (d) e-waste management, (e) construction and demolition waste management, and (f) biomedical waste management, etc.
